

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29497/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /731 /2025 () //	AOR20220001558C202500185
2	D-BLAPL/29501/2025	SOPHIA SENAPATI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /91 /2025 () //	
3	D-BLAPL/29504/2025	ROJI SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /363 /2025 () //	AOR20220001487C202500072
4	D-BLAPL/29507/2025	BIKRAM BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500253
5	D-BLAPL/29509/2025	SUMANTA SINGH VS STATE OF ODISHA	RASHMITA SAHU VS	SASON /271 /2022 () //	AOR20220002559C202500008
6	D-BLAPL/29510/2025	MAHESH RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /73 /2025 () //	AOR20220001631C202500254
7	D-BLAPL/29511/2025	NARENDRA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	LATHIKATA /69 /2025 () //	AOD20240000012C202500212
8	D-BLAPL/29519/2025	P. GOPI KISHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	Maitri Vihar PS /305 /2025 () //	
9	D-BLAPL/29520/2025	SIDHANT BEHERA @ BABU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /212 /2025 () //	
10	D-BLAPL/29522/2025	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BHARATPUR PS /481 /2025 () //	
11	D-BLAPL/29529/2025	KABI @ KABIRAJ NAIK VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	SURADA /200 /2021 () //	

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12	D-BLAPL/29539/2025	RANJIT NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /271 /2020 () //	
13	D-BLAPL/29541/2025	GOBARDHAN ROUT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BARANGA /467 /2024 () //	
14	D-BLAPL/29544/2025	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	KHUNTUNI /132 /2025 () //	
15	D-BLAPL/29545/2025	CHIKU @ SURYAKANTA MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIKIRAI /315 /2025 () //	AOR20220003722C202500195
16	D-BLAPL/29546/2025	TUNA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /62 /2025 () //	
17	D-BLAPL/29549/2025	PRABIN KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /182 /2025 () //	
18	D-BLAPL/29553/2025	JADAB BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /221 /2025 () //	
19	D-BLAPL/29554/2025	SRIBACHA DIGAL VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //	
20	D-BLAPL/29559/2025	NURSINGHANATH MOHANTY VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	KUMBHARAPARA /171 /2023 () //	
21	D-BLAPL/29563/2025	TUNA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /130 /2025 () //	
22	D-BLAPL/29564/2025	NILAKANTHA MALLIK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	R.UDAYAGIRI /29 /2025 () //	
23	D-BLAPL/29567/2025	JAGANNATH JENA @ JAGA	BHABANI SHANKAR DASPARIDA	PURI GRPS /4 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29570/2025	PRAFULLA PANGI @ BABULA	AMITAV TRIPATHY	ORKEL /72 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29573/2025	RANJAN NAYAK	AMITAV TRIPATHY	DARINGBADI /234 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29575/2025	RAJKISHORE ROUT @ KARTIKA @ RAJKISHOR	ANIRUDHA DAS	BALIPATNA /334 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29580/2025	SABIR @ MIRJA SABBIR BEG	DIBYA JYOTI SAHOO	PURUNABAZAR /208 /2025	AOD20240000587C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29581/2025	TRILOCHAN DALAI	JNYANANANDA PANDA	MUDANPUR RAMPUR /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29584/2025	KUSHA @ RAMESH CHANDRA MAJHI	BIDYALOK MOHAPATRA	SPECIAL CRIME UNIT /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29586/2025	SAROJIT DAFADAR @ SAROJIT DAPHADAR	MANGU NANDY	KALIMELA /53 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29589/2025	DHANANJAY NAYAK @ CHIKU	AMLAN SHAKTI PAUL	KHURDA SADAR /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29591/2025	RUPESH SAHU	NETRANANDA BISWAL	JONK /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29593/2025	SUDARSAN SAHOO @ MUNA	KISHOR CHANDRA DAS	MAHILA P.S.(BBSR) /124 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29597/2025	RAKESH NAIK	MANOJ KUMAR NAYAK	BALASORE SADAR /267 /2025	AOR20230000420C202500014
		VS	VS	()	

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35	D-BLAPL/29600/2025	STATE OF ODISHA SIBARAM SAHU VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /1005 /2025 ()	AOD20240000242C202500231
36	D-BLAPL/29604/2025	STATE OF ODISHA PAPU BIRA VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
37	D-BLAPL/29605/2025	STATE OF ODISHA MOHITA MALLICK VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
38	D-BLAPL/29606/2025	STATE OF ODISHA RINKU @ ANIL KUMAR DAS VS	SANJIB KUMAR BHANJADEO VS	// SAHADEV KHUNTA /195 /2025 ()	
39	D-BLAPL/29608/2025	STATE OF ODISHA DINESH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
40	D-BLAPL/29609/2025	STATE OF ODISHA RINKU @ ANIL KUMAR DAS VS	SANJIB KUMAR BHANJADEO VS	// SIMULIA /289 /2025 ()	
41	D-BLAPL/29610/2025	STATE OF ODISHA RAHUL KUMAR VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
42	D-CMAPL/39451/2025	STATE OF ODISHA RAMA CHANDRA BEHERA VS	ADV. VS	// //0 ()	
43	D-CMP/39453/2025	SUNIL KUMAR BANSAL, IPS MOHINIBALA MEENA CHATWANI @ MOHINIBALA @BHENSICHATWANI VS	ABHINAV CHATWANI VS	// //0 ()	
44	D-CMP/39454/2025	RAMESH CHANDRA GANDHI MINA @ MOHINIBALA CHATWANI @ MOHINIBALA @BHENSICHATWANI VS	ABHINAV CHATWANI VS	// //0 ()	
45	D-CMP/39455/2025	RAMESH CHANDRA GANDHI GOPAL PATEL VS NABIN KUMAR SAHU	PABITRA KUMAR NAYAK VS	// //0 ()	

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46	D-CMP/39478/2025	DURYODHAN BEHERA VS SATYABADI BEHERA	BIREN SANKAR TRIPATHY VS	// 0 //	
47	D-CMP/39485/2025	GOURAHARI NAHAK VS ANANDA CHARAN LENKA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
48	D-CMP/39513/2025	MALLIK FAYAZUDDIN @ JOGI VS ALTAF KHAN	TUSAR KUMAR MISHRA VS	// 0 //	
49	D-CMP/39519/2025	PREMALATA KHUNTIA @ PRAMILA KHUNTIA VS RAMESH CHANDRA PARIDA	TUSAR KUMAR MISHRA VS	// 0 //	
50	D-CONTC/39447/2025	DHANILAL TRINATH VS KALU PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BBSR,KHURDA	ADV. VS	// 0 //	
51	D-CONTC/39450/2025	PRASANA KUMAR MOHANTY VS KALU PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BSBR,KHURDA	ADV. VS	// 0 //	
52	D-CONTC/39459/2025	SANJUKTA DWARI VS DR. PRAVAT KUMAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BALASORE	ADV VS	// 0 //	AOR20220001600C202500124
53	D-CONTC/39460/2025	SRINIBAS MAJHI VS ANU GARG,ADDITIONAL CHIEF SECRETARY ,WATER RESOURCES DEPT,BSBR,KHURDA	ADV. VS	// 0 //	
54	D-CONTC/39468/2025	RAJESH KUMAR BEHERA VS PRITIPARANA MISHRA,TAHASILDAR,JATNI,KHORDHA	AMBIKA PRASAD RAY VS	// 0 //	
55	D-CONTC/39470/2025	TRIBIKRAMA PANDA VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //	
56	D-CONTC/39500/2025	SACHIDANANDA PRADHAN VS SATYABRATA SAHOO,IAS	MANOJA KUMAR KHUNTIA VS	// 0 //	
57	D-CONTC/39515/2025	TRINATH ROUT	ADV.	//	

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		VS	VS	()	
58	D-CONTC/39517/2025	SALINI PANDIT,IAS MANAS KUMAR SAHOO	ADV.	//	
		VS	VS	()	
59	D-CONTC/39527/2025	SALINI PANDIT,IAS ROURKELA LOCAL DISPLACED ASSOCIATION OF 32 VILLAGES, SUNDARGARH	ADV.	//	
		VS	VS	()	
60	D-CONTC/39561/2025	SUBHANKAR MOHAPATRA,IAS AJAYA KUMAR SAHANI	ASHUTOSH MALLIK	//	AOR20220004214C202500003
		VS	VS	()	
61	D-CONTC/39587/2025	BIRENDRA KARKURA DIRECTOR OF SECONDARY EDUCATION ODISHA KUMUDA KUMAR SAMAL	ADV.	//	
		VS	VS	()	
62	D-CONTC/39589/2025	SALINI PANDIT,COMM-CUM-SECRETARY,BBSR,KHURDA HEMANTA KUMAR BARIK	ADV.	//	
		VS	VS	()	
63	D-CONTC/39592/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHURDA RAMAKANTA DAS ADHIKARY	ADV.	//	
		VS	VS	()	
64	D-CONTC/39596/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA SIDHESWAR DAS	ADV.	//	
		VS	VS	()	
65	D-CONTC/39599/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA ASHOK KUMAR GHAREI	ADV.	//	
		VS	VS	()	
66	D-CRLA/29524/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA SURYA RANJAN RANA	TRILOCHAN NANDA	KANTAMAL /96 /2016	
		VS	VS	()	
67	D-CRLA/29550/2025	STATE OF ODISHA DOLAMANI BARIHA	GOKULANANDA SAHU	BUDEN /17 /2017	
		VS	VS	()	
68	D-CRLLP/29496/2025	STATE OF ODISHA STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	PURUNAKATAK /122 /2021	LOD20240000200C202500406
		VS	VS	()	

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69	D-CRLLP/29598/2025	KUSA BAGARTI DR. NEELAMADHAB SATAPATHY VS	PRADEEP KUMAR PARIDA VS	// / /0 ()	
70	D-CRLLP/29599/2025	ASHUTOSH MOHANTY DR. NEELAMADHAB SATAPATHY VS	PRADEEP KUMAR PARIDA VS	// / /0 ()	
71	D-CRLMC/29498/2025	ASHUTOSH MOHANTY SAGAR MANDAL VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /130 /2020 ()	
72	D-CRLMC/29502/2025	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA VS	// PARJANG /67 /2025 ()	
73	D-CRLMC/29508/2025	STATE OF ODISHA BASANTA KUMAR MAHAPATRA @ BASANT KU MAHAPATRA VS	HANMANTA SHAKTI PAUL VS	// NAYAPALLI P.S. /636 /2024 ()	
74	D-CRLMC/29513/2025	STATE OF ODISHA MAHESWAR SAHU VS	RAJESH KUMAR MAHAPATRA VS	// NIMAKHANDI /83 /2024 ()	AOR20220001639C202500025
75	D-CRLMC/29518/2025	STATE OF ODISHA BASANTA KUMAR MAHAPATRA@BASANT KU. MAHAPATRA VS	HANMANTA SHAKTI PAUL VS	// NAYAPALLI P.S. /654 /2024 ()	
76	D-CRLMC/29525/2025 CRLMC/3882/2025	STATE OF ODISHA JITU@JITENDRA BISOI VS	SOUAMYAJYOTI BISWAL VS	// CHANDRASEKHARPUR /428 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0005260/2020	
77	D-CRLMC/29536/2025	STATE OF ODISHA LALA ASWINI PRASAD RAY VS	SUDHANSU SEKHAR JENA VS	// / /0 ()	
78	D-CRLMC/29538/2025	STATE OF ODISHA BASANTA KUMAR SAHOO PARAKHITA @ PARIKSHITA BARIK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /204 /2022 ()	
79	D-CRLMC/29547/2025	STATE OF ODISHA UTTAM PRADHAN @ HATAKHANDI @ UTTAMI VS	PARTHA SARATHI DAS VS	// POLASARA PS /70 /2012 ()	AOD20240000364C202500172
		STATE OF ODISHA		//	

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80	D-CRLMC/29548/2025	TRINATH NIRIKI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /75 /2025 () //	
81	D-CRLMC/29552/2025	PRABHU PRASAD SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MAHILA P.S. BUXIBAZAR /123 /2025 () //	AOD20240000645C202500016
82	D-CRLMC/29555/2025	SUKANTA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /148 /2019 () //	
83	D-CRLMC/29558/2025	GOPAL GUPTA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BADAGODA P.S. /92 /2023 () //	
84	D-CRLMC/29565/2025	ASHOK KUMAR SENAPATI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500105
85	D-CRLMC/29577/2025	SK. NIJAMUDDIN @ GORA VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /187 /2025 () //	AOD20240000012C202500214
86	D-CRLMC/29579/2025	BASANTA NAIK VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// () //	AOD20240000001C202500177
87	D-CRLMC/29590/2025	BADAL MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /245 /2024 () //	
88	D-CRLMC/29594/2025	BHIMSEN @ BHIMASEN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PATTAMUNDAI RURAL PS /271 /2025 () //	
89	D-CRLMC/29607/2025	RINKU HARIPAL VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	KANTAMAL /138 /2020 () //	AOR20220000053C202500105
90	D-CRLMP/29499/2025	BIBIJAN BIBI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 () //	
91	D-CRLMP/29537/2025	SOURAV SINGH	BIRAJA PRASAD NANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/29572/2025	ASHOK KUMAR JENA	AMITAV TRIPATHY	//0	
		VS	VS	()	
		SUNITA PARIDA		//	
93	D-CRLMP/29578/2025	NAROTTAM DEHURY	BRAJA MOHAN SARANGI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLREV/29521/2025	SANKARSAN PRADHAN	SIDDHARTH GOUTAM DAS	KORAPUT TOWN /322 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLREV/29557/2025	SIDHANTA @ ARJUNA PARIHHA	ASHOK DAS	ADVA /23 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLREV/29587/2025	PRIYARANJAN BARAL	DEEPAK RANJAN PARIDA	BARIPADA TOWN /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRP/39489/2025	BHARAT BHUSAN NEGI	BUDHIRAM DAS	//	
		VS	VS	()	
		SNEHALATA NEGI		//	
98	D-FAO/39578/2025	SHARMISTHA MAHAPATRA	DEBASISH PATNAIK	//	
		VS	VS	()	
		SATYAJIT PANI		//	
99	D-FAO/39583/2025	BIBHUTI BHUSAN SAHU	DEBASISH PATNAIK	//	
		VS	VS	()	
		AMARPAL ENTERPRISE		//	
100	D-LAA/39420/2025	KUNIDEI MALI	DHANANJAYA MUND	//	
		VS	VS	()	
		LAND ACQUISITION OFFICER,KALAHANDI		//	
101	D-MACA/39396/2025	NAKULA MAJHI @ BABU	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		SADASIV MAJHI		//	
102	D-MACA/39474/2025	SANJUKTA SWAIN	BISWAJIT MOHANTY	//	
		VS	VS	()	

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		ASIT DEHURY		//	
103	D-OTAPL/39584/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	ANISERVICIA AND PROSRKELA	//	
		VS	VS	0	
		M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
104	D-OTAPL/39603/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	BY SATEAN RAOURELSTY (SR. STANDING COUNSEL) //	//	
		VS	VS	0	
		M/S. MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
105	D-OTAPL/39610/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	BY SATEAN RAOURELSTY (SR. STANDING COUNSEL) //	//	
		VS	VS	0	
		M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
106	D-OTAPL/39611/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	ANISERVICIA AND PROSRKELA	//	
		VS	VS	0	
		M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
107	D-OTAPL/39612/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	BY SATEAN RAOURELSTY (SR. STANDING COUNSEL) //	//	
		VS	VS	0	
		M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
108	D-OTAPL/39614/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	ANISERVICIA AND PROSRKELA	//	
		VS	VS	0	
		M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
109	D-OTAPL/39615/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, PROSRKELA	BY SATEAN RAOURELSTY (SR. STANDING COUNSEL) //	//	
		VS	VS	0	
		M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
110	D-RPFAM/39502/2025	SUSANTA KUMAR BEHERA	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
		PRANGYA BEHERA		//	
111	D-RSA/39508/2025	JOGENDRA BEHERA	SANJEEV UDGATA	//	
		VS	VS	0	
		ASHOKA ROUT		//	
112	D-RSA/39542/2025	BHAGYA BATI NAIK	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		PREETI MAJHI @ MURMU		//	
113	D-RVWPET/39401/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	L0D20240000172C202500388
		VS	VS	0	
		MANAS RANJAN SAHOO		//	

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114	D-STREV/39469/2025	M/S. RITIKA ENGINEERS, SUNDARGARH VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS STATE OF ODISHA	// () //	
115	D-STREV/39549/2025	AUM HEAVY PACKERS PVT. LTD., SUNDARGARH VS STATE OF ODISHA	KARTIK KURMY VS STATE OF ODISHA	// () //	
116	D-WA/39398/2025	STATE OF ODISHA VS SNIGDHA DASH	SAROJ KUMAR JEE,A.G.A VS STATE OF ODISHA	// () //	LOD20240000172C202500389
117	D-WA/39399/2025	STATE OF ODISHA VS SUBHASHREE SUBHASHMITA SUBUDHI	SAROJ KUMAR JEE,A.G.A VS STATE OF ODISHA	// () //	LOD20240000200C202500407
118	D-WA/39400/2025	STATE OF ODISHA VS SASMITA SUBHADARSINI	SAROJ KUMAR JEE,A.G.A VS STATE OF ODISHA	// () //	LOD20240000194C202500404
119	D-WA/39472/2025	COMMANDANT GENERAL OF HOME GUARDS,ODISHA VS SUBALA KUMAR NAYAK	SAROJ KUMAR JEE,A.G.A VS STATE OF ODISHA	// () //	LOD20240000194C202500405
120	D-WA/39493/2025	STATE OF ODISHA VS PRAFULLA KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS STATE OF ODISHA	// () //	LOD20240000200C202500408
121	D-WA/39505/2025	STATE OF ODISHA VS PADMA CHARAN PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS STATE OF ODISHA	// () //	LOD20240000194C202500406
122	D-WA/39507/2025	STATE OF ODISHA VS KANGALI KANYARI	SURYA NARAYAN PATNAIK,A.G.A VS STATE OF ODISHA	// () //	LOD20240000194C202500407
123	D-WA/39525/2025	STATE OF ODISHA VS PRASANTA KUMAR DAS	SURYA NARAYAN PATNAIK,A.G.A VS STATE OF ODISHA	// () //	LOD20240000200C202500409
124	D-WA/39532/2025	SUDHANSHU SEKHAR CHOUDHURY VS BAIDHAR SAMAL	BIKRAM CHANDRA GHADAI VS STATE OF ODISHA	// () //	
125	D-WP(C)/39395/2025	KUMAR PRATIK	DHANANJAYA MUND	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/39397/2025	PREM CHAND AGARWAL	M. MALLESWARAM	//	AOR20220000459C202500003
		VS	VS	0	
		SECURITIES AND EXCHANGE BOARD OF INDIA (SEBI)		//	
127	D-WP(C)/39402/2025	LOPAMUDRA MAHILA MAHASANGHA, RAMPUR, BHADRASK	ADYASIDHI MISHRA	//	
	WP(C)/27040/2025	VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/39403/2025	SIDHU CHARAN SINGH	ADYASIDHI MISHRA	//	
	WP(C)/27044/2025	VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/39404/2025	BEHEDA GPLF, NABARANGPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/39405/2025	RAJPUR G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/39406/2025	ARDA PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/39407/2025	JAMARANDA GPLF, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/39408/2025	KARAGAM G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/39409/2025	GRAMA PANCHAYAT STARIA SANGHA, KANDHAIKIRI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/39410/2025	KIRMIRA PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/39411/2025	BENORA G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	

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137	D-WP(C)/39412/2025	STATE OF ODISHA GOUDAPANPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
138	D-WP(C)/39413/2025	STATE OF ODISHA MURTUM G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
139	D-WP(C)/39414/2025	STATE OF ODISHA BADAKUMARI GPLF, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
140	D-WP(C)/39415/2025	STATE OF ODISHA PANCHAGAON G.P.L.F, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
141	D-WP(C)/39416/2025	STATE OF ODISHA NEHURA GPLF, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
142	D-WP(C)/39417/2025	STATE OF ODISHA JHARMUNDA PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
143	D-WP(C)/39418/2025	STATE OF ODISHA BANDHAPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
144	D-WP(C)/39419/2025	STATE OF ODISHA HIRAPUR GPLF, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
145	D-WP(C)/39421/2025	STATE OF ODISHA BHIMAJOR PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
146	D-WP(C)/39422/2025	STATE OF ODISHA SASMITA PRADHAN	AMITABH MISHRA	//	
		VS	VS	0	
147	D-WP(C)/39423/2025	STATE OF ODISHA NAXAPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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148	D-WP(C)/39424/2025 WP(C)/26993/2025	SHAKTI RANJAN DASH VS DIRECTORATE OF ENFORCEMENT	TANMAY MISHRA VS	// 0 //	
149	D-WP(C)/39425/2025	KOLABIRA GRAMA PANCHAYAT STARIA SANGHA, VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
150	D-WP(C)/39426/2025	SATYAJIT MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
151	D-WP(C)/39427/2025	PP TRANSPORT, DHENKANAL VS CT AND GST OFFICER, DHENKANAL CIRCLE	LAXMINARAYAN SAHOO VS	// 0 //	
152	D-WP(C)/39428/2025	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //	
153	D-WP(C)/39429/2025	KUNILATA SAHOO VS VIKRANT ENGINEERS MAHENDRA AND MAHENDRA DEALERS, CUTTACK	NIRA SUNDAR PANDA VS	// 0 //	
154	D-WP(C)/39430/2025	LIKU BEHERA VS UNION OF INDIA	OM SWARUP VS	// 0 //	
155	D-WP(C)/39431/2025	DALGAON G.P.L.F., JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
156	D-WP(C)/39432/2025	BANKULI GRAMA PANCHAYAT STARIA SANGHA, VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
157	D-WP(C)/39433/2025	SNIGDHA SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
158	D-WP(C)/39434/2025	PANCHAYAT STARIA SANGHA, REMATA, VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
159	D-WP(C)/39435/2025	SHRINIBASH PARIDA	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/39436/2025	TARAGAON GRAMA PANCHAYAT STARIA SANGHA, NIBARANPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/39437/2025	SULAHYI PANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/39438/2025	RASANANANDA NAIK	PRADEEP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/39439/2025	KUSAPADA GRAM PANCHAYAT LEVEL FEDERATION, SUGURIA	SUGURIA KUMAR DALAI	//	AOD20240000306C202500131
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/39440/2025	BINCHILI GRAMA PANCHAYAT STARIA SANGHA, NIBARANPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/39441/2025	MAA SIDHESWARI MAHILA SANGHA, NUAGADA, GALIAPADA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/39442/2025	BIJAYA NANDA BISWAL	SAROJ KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/39443/2025	KULIHAMAL G.P.L.F., JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/39444/2025	DHIRENDRA KUMAR PRADHAN	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/39445/2025	MAA BASUNDHARA MAHASANGHA, KALAHANDI	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/39446/2025	KAMAL NAIK	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	

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171	D-WP(C)/39448/2025	MAHANADI COAL FIELDS LIMITED, ANUGUL NARAD PRASAD SAHU VS UNION OF INDIA	SOUMYA RANJAN PATI VS	// // 0 //	
172	D-WP(C)/39449/2025	KHUDIA MAHAKUL VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
173	D-WP(C)/39452/2025	SANTOSH KUMAR MISHRA VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //	
174	D-WP(C)/39456/2025	DEBASISH MAHAKUD VS STATE OF ODISHA	SANATAN DASH VS	// 0 //	
175	D-WP(C)/39457/2025	M/S. KALINGA COMBINES PVT.LTD., BBSR VS UNION OF INDIA	SIDHARTH SHANKAR PADHY VS	// 0 //	
176	D-WP(C)/39458/2025	Dr. SARAT KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500164
177	D-WP(C)/39461/2025	BIRABHADRA MAHANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
178	D-WP(C)/39462/2025	BIDYUTPRAVA MALLICK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
179	D-WP(C)/39463/2025	MANORANJAN JENA VS OMBUDSMAN-1, ODISHA ELECTRICITY REGULATORY COMMISSION	PRAFULLA KUMAR SAHU VS	// 0 //	AOR20230000858C202500002
180	D-WP(C)/39464/2025	PRADIPTA KUMAR LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500125
181	D-WP(C)/39465/2025	Dr. AJAY KUMAR ROUSTRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500165

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182	D-WP(C)/39466/2025	RUDRA NARAYAN SARANGI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
183	D-WP(C)/39467/2025	BRAJA KISHOR PANI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500126
184	D-WP(C)/39471/2025	M/S MAA TARA TARINI STEELS, GANJAM VS STATE BANK OF INDIA	MANAS RANJAN DHAL VS	// 0 //	
185	D-WP(C)/39473/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
186	D-WP(C)/39475/2025	SANJULATA SAHOO VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
187	D-WP(C)/39476/2025	SRUSTIDHAR PATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
188	D-WP(C)/39477/2025	M/S.HINDUSTAN CONSTRUCTION COMPANY LTD.,MUNDA VS THE COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	MUNDA NARAYAN MOHANTY VS	// 0 //	
189	D-WP(C)/39479/2025	KIRAN CHANDRA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/39480/2025	NIRANJAN MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
191	D-WP(C)/39481/2025	DHANU KISHAN VS THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	KABIR KUMAR JENA VS	// 0 //	
192	D-WP(C)/39482/2025	PRAFULLA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
193	D-WP(C)/39483/2025	MITARANI DAS	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	()	
194	D-WP(C)/39484/2025	ODISHA GRAMEEN BANK, KHURDA M/S V S AGROTECH	SUMIT KUMAR MOHANTY	//	AOR20220003068C202500021
		VS	VS	()	
195	D-WP(C)/39486/2025	STATE OF ODISHA LINGARAJ NAIK	SHASHI BHUSAN JENA	//	
		VS	VS	()	
196	D-WP(C)/39487/2025	STATE OF ODISHA ASHOK KUMAR NAYAK	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500059
		VS	VS	()	
197	D-WP(C)/39488/2025	STATE OF ODISHA SREE METALIKS LIMITED	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500067
		VS	VS	()	
198	D-WP(C)/39490/2025	ASSISTANT COMMISSIONER OF INCOME TAX DR.DEBENDRA NARAYAN PATRI	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
199	D-WP(C)/39491/2025	STATE OF ODISHA SATYANARAYAN ROUT	NIROD KUMAR SAHU	//	
	WP(C)/27041/2025	VS	VS	()	
200	D-WP(C)/39492/2025	AKHYA DALEI NIRAKAR DEHURY	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
201	D-WP(C)/39494/2025	STATE OF ODISHA BIRAJA PRASAD MOHANTY	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
202	D-WP(C)/39495/2025	STATE OF ODISHA NADIGAON GRAM PANCHAYAT LEVEL FEDERATION	SWAPNIL ROY	//	
		VS	VS	()	
203	D-WP(C)/39496/2025	STATE OF ODISHA UNION OF INDIA	KAIBALYA PANDA	//	
		VS	VS	()	
204	D-WP(C)/39497/2025	PRADIPTA KUMAR MISHRA JAGADISH CHANDRA DAS	SWAPNIL ROY	//	AOR20220001600C202500127
		VS	VS	()	

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205	D-WP(C)/39498/2025	STATE OF ODISHA BALANGA GRAM PANCHAYAT LEVEL FEDERATION, SANGHATA, SORO, BALASORE	VS VS	// 0	
206	D-WP(C)/39499/2025	STATE OF ODISHA RABINARAYAN KHILAR	VS BIJAY KUMAR BEHERA	// 0	
207	D-WP(C)/39501/2025	STATE OF ODISHA ALEKHA CHANDRA BARIK	VS BIJAY KUMAR BEHERA	// 0	AOR20220001736C202500083
208	D-WP(C)/39503/2025	GURAMANI DAS @ BARIK P.C.COLLEGE OF NURSING, PURI	VS MANOJA KUMAR KHUNTIA	// 0	
209	D-WP(C)/39504/2025	STATE OF ODISHA SINGAKHUNTA GRAM PANCHAYT LEVEL FEDERATION, SANGHATA, SORO (2)	VS VS	// 0	
210	D-WP(C)/39506/2025	STATE OF ODISHA M/S.MAA BASUDHA HOME AND COMMERCIALS PRIVATE LIMITED, Bhubaneswar	VS VS	// 0	
211	D-WP(C)/39509/2025	STATE TAX OFFICER, CT AND GST BBSR-II, BBSR	VS SUBHRANSU BHUSAN MOHANTY	// 0	
212	D-WP(C)/39510/2025	STATE OF ODISHA SAJANPUR PANCHAYAT STARIYA SANGHA, SORO, BALASORE	VS VS	// 0	
213	D-WP(C)/39511/2025	STATE OF ODISHA MANAS CHANDRA SAHOO	VS ITISHREE TRIPATHY	// 0	
214	D-WP(C)/39512/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA KEDARPUR PANCHAYAT STARYA SANGHA, BALASORE	VS VS	// 0	
215	D-WP(C)/39514/2025	STATE OF ODISHA BALIPOKHARI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	VS VS	// 0	

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216	D-WP(C)/39516/2025	NISCHINTAPUR PANCHAYAT LEVEL FEDERATION SANGHA, BALASOR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA	// 0 //	
217	D-WP(C)/39518/2025	GRAMYAPRAVA SCHOOL OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA	// 0 //	
218	D-WP(C)/39520/2025	LUKAPADA GRAM PANCHAYAT STARIYA SANGHA, BALASOR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA	// 0 //	
219	D-WP(C)/39521/2025	PATULI GRAM PANCHAYAT LEVEL FEDERATION, BHIRDOL VS STATE OF ODISHA	KSHIROD KUMAR SAHU	// 0 //	
220	D-WP(C)/39522/2025	MANIPUR PANCHAYAT LEVEL FEDERATION SANGHA, BALASOR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA	// 0 //	
221	D-WP(C)/39523/2025	P.C.COLLEGE OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA	// 0 //	
222	D-WP(C)/39524/2025	BISHNUPUR GRAM PANCHAYAT LEVEL FEDERATION, BHIRDOL VS STATE OF ODISHA	KSHIROD KUMAR SAHU	// 0 //	
223	D-WP(C)/39526/2025	BAHALPADAR GRAM PANCHAYAT STARIYA SANGHA, BALASOR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA	// 0 //	
224	D-WP(C)/39528/2025	KABIRAJ PRADHAN VS THE ODISHA STATE BAR COUNCIL, CUTTACK	KSHIROD KUMAR ROUT	// 0 //	
225	D-WP(C)/39529/2025	BUBEL GRAM PANCHAYAT STARIYA SANGHA, BALASOR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA	// 0 //	
226	D-WP(C)/39530/2025	BILEISARDA GRAM PANCHAYAT STARIYA SANGHA, BALASOR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA	// 0 //	
227	D-WP(C)/39531/2025	PRASANTA KUMAR PADHY	LAXMIKANTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39533/2025	PIPIRDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DIPANKAR SANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/39534/2025	RITA PARICHA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		THE NATIONAL HORTICULTURE BOARD, BBSR		//	
230	D-WP(C)/39535/2025	SAUNTAPUR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DIPANKAR SANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39536/2025	GOPINATHPUR PANCHAYAT LEVEL FEDERATION SANGHAPUR, MORE	SANGHAI MOHORETRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39537/2025	BHALER GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DIPANKAR SANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/39538/2025	BAIRASAR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	DIPANKAR SANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/39539/2025	SWORAJ KUMAR JENA	SOUBHAGYA SWAIN	//	AOR20220001296C202500070
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/39540/2025	ABDUL ZARIF KHAN	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39541/2025	MADAN MOHAN PADHY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500168
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39543/2025	UJJWAL CHANDRA NAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500166
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/39544/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED	PANRIMTEJIA	//	AOR20230001351C202500013
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/39545/2025	THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 PARITOSH BISWAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	AOD20250000180C202500167
240	D-WP(C)/39546/2025	ANKRIAPADAR GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BROSANTHA KUMAR MISHRA VS	// 0 //	
241	D-WP(C)/39547/2025	SANJAY MISHRA VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //	
242	D-WP(C)/39548/2025	AINLASARI GRAM PANCHAYT STARIYA SANGHA, VS STATE OF ODISHA	DR. BROSANTHA KUMAR MISHRA VS	// 0 //	
243	D-WP(C)/39550/2025	M/S J.K.PAPER LTD, RAYAGADA VS THE PRESIDING OFFICER, KORAPUT	NITISH KUMAR MISHRA VS	// 0 //	
244	D-WP(C)/39551/2025	MAHULPADA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. BROSANTHA KUMAR MISHRA VS	// 0 //	
245	D-WP(C)/39552/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
246	D-WP(C)/39553/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
247	D-WP(C)/39554/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
248	D-WP(C)/39555/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
249	D-WP(C)/39556/2025	GURMEET KAUR SAINI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/39557/2025	SAROJ KUMAR PARIDA VS SUPERINTENDENT, DHENKANAL RANGE	LAXMINARAYAN SAHOO VS	// ()	
251	D-WP(C)/39558/2025	BISHNU PRASAD MISHRA VS SUPERINTENDENT, CUTTACK-1 RANGE, CUTTACK 1 DIVISION, BBSR	GAYNENDRA KUMAR PARIDA VS	// ()	
252	D-WP(C)/39559/2025	MOONLY INDIA CONSTRUCTION, DHENKANAL VS SUPERINTENDENT, DHENKANAL RANGE	LAXMINARAYAN SAHOO VS	// ()	
253	D-WP(C)/39560/2025	BUDHADEB NAIK VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// ()	
254	D-WP(C)/39562/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// ()	
255	D-WP(C)/39563/2025	CHANDAKA GRAMAPANCHAYAT STARIYA SANGHAM VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// ()	AOR20220003144C202500003
256	D-WP(C)/39564/2025	MANOJ KUMAR SAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500109
257	D-WP(C)/39565/2025	BABLI AGARWAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// ()	
258	D-WP(C)/39566/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// ()	
259	D-WP(C)/39567/2025	JYOTIRMAYEE BLOCK FEDERATION, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// ()	
260	D-WP(C)/39568/2025	SURAKHA-17 PANCHAYAT STARIYA MAHASANGHAM VS STATE OF ODISHA	SARADIA KUMAR SAHAI VS	// ()	
261	D-WP(C)/39569/2025	SANTOSH MOHARANA	BRAJA MOHAN SARANGI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
262	D-WP(C)/39570/2025	SANTOSH MOHARANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
263	D-WP(C)/39571/2025	SURESH KUMAR NAIK	GOKULANANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/39572/2025	RATESH KUMAR SASMAL	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/39573/2025	SANTOSH MOHARANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
266	D-WP(C)/39574/2025	GAGAN BEHARI PARIDA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		UTKAL UNIVERSITY, KHORDHA		//	
267	D-WP(C)/39575/2025	SANTOSH MOHARANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
268	D-WP(C)/39576/2025	MAHIMUNDA GRAM PANCHAYAT STARIYA SANGH	HARPRASAD KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39577/2025	M/S.MAHAVEER CONSTRUCTION, JAGATSINGHPUR	LAXMINARAYAN SAHOO	//	
		VS	VS	0	
		SUPERITENDENT, JAGATSINGH RANGE, JAGATSINGHPUR		//	
270	D-WP(C)/39579/2025	SANTOSH MOHARANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
271	D-WP(C)/39580/2025	SANTOSH MOHARANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
272	D-WP(C)/39581/2025	ATUL KUMAR MOHANTY	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39582/2025	STATE OF ODISHA MOHESWAR NAHAK VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202500110
274	D-WP(C)/39585/2025	STATE OF ODISHA MALAMUNDA GRAM PANCHAYAT STARIYA SANGHA, VS	DR. PRIYANKA KUMAR MISHRA VS	// // 0	
275	D-WP(C)/39586/2025	STATE OF ODISHA BINAPANI MAHILA SAKTI SANGHATHANA, PURI VS	SAROJ KUMAR PADHI VS	// // 0	
276	D-WP(C)/39588/2025	STATE OF ODISHA BARATPUT GRAM PANCHAYAT STRIYA SANGHA, VS	DR. PRIYANKA KUMAR MISHRA VS	// // 0	
277	D-WP(C)/39590/2025	STATE OF ODISHA DIKSHIT KUMAR ROUT VS	SOHAN MISHRA VS	// // 0	
278	D-WP(C)/39591/2025	STATE OF ODISHA KHALIAPALI GRAM PANCHAYAT STARIYA SANGHA, VS	DR. PRIYANKA KUMAR MISHRA VS	// // 0	
279	D-WP(C)/39593/2025	STATE OF ODISHA ATGAON GRAM PANCHAYAT STARIYA SANGHA, VS	DR. PRIYANKA KUMAR MISHRA VS	// // 0	
280	D-WP(C)/39594/2025	STATE OF ODISHA MANORANJAN MALLIK VS	SOHAN MISHRA VS	// // 0	
281	D-WP(C)/39595/2025	STATE OF ODISHA DURGAPALI GRAM PANCHAYAT STARIYA SANGHA, VS	DR. PRIYANKA KUMAR MISHRA VS	// // 0	
282	D-WP(C)/39597/2025	STATE OF ODISHA HARE KRUSHNA BISOI VS	SOHAN MISHRA VS	// // 0	
283	D-WP(C)/39598/2025	STATE OF ODISHA TUSHAR RANJAN SAHU VS	BHASKAR CHANDRA PANDA VS	// // 0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/39600/2025	CHHATAMAKHANA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	SANJAY KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/39601/2025	PUINTALA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	JAYANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/39602/2025	ARAVINDA BEHERA	SOHAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/39604/2025	RAJENDRA KUMAR PANI	DILIP KUMAR SAHU	//	AOR20220001727C202500112
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/39605/2025	SANJAY DHARUA	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/39606/2025	LATA SETH	DILIP KUMAR SAHU	//	AOR20220001727C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/39607/2025	KISHOR KUMAR SAHU	SOHAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/39608/2025	HEMSAGAR ROHIDAS	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
292	D-WP(C)/39609/2025	DASARATHA BERIHA	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/39613/2025	GAINTALA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR	JAYANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WPCRL/29505/2025	SABITA SAHOO	JAYANTA KUMAR MAJHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-ABLAPL/29500/2025	CHANDAN KALA	PRAKASH CHANDRA DASH	Tantiapal Marine /114 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/29503/2025	JITENDRA KUMAR AGRAWAL	AMLAN SHAKTI PAUL	DEOGARH /427 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/29506/2025	PINAKI NAYAK @ PINKI	JAYANTA KUMAR MAJHI	BASTA /332 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/29512/2025	BINOD BIHARI SAHU	SAROJ KUMAR MISHRA	PHULBANI TOWN /180 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/29514/2025	AJAY KUMAR PARIDA @ RAY	SUJATA JENA	BAIDESWAR /164 /2025	
	ABLAPL/11299/2025	VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/29515/2025	IBRAHIM KHAN	RAMESH CHANDRA MAHARANA	MARKAT NAGAR /144 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/29516/2025	DHANSINGH SAHU	TRILOCHAN NANDA	TITILAGARH /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/29517/2025	DEEPAK KUMAR MOHARANA	AMLAN SHAKTI PAUL	BHARATPUR PS /406 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/29523/2025	MAHESH KUMAR MAHANANDIA @ MAHESH MAHANANDA	DEEPAK MOHANTY	LAXMIPUR /104 /2025	AOD20240000012C202500211
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/29526/2025	DIPAK GUPTA	CHIRANJEEV BIDYABHUSHAN	RAMPUR (SONEPUR) /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/29527/2025	DAYASAGAR BADA	SUSANTA KUMAR SAHU	RAMPUR (SONEPUR) /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/29528/2025	KAMAL LOCHAN BARIK	CHIRANJIB ROUT	SAMAL /264 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/29530/2025	STATE OF ODISHA KARNA DALEI@ KAN DALEI VS	DIBAKAR BISWAL VS	// KHANTAPADA /241 /2025 ()	AOR20220002449C202500008
308	D-ABLAPL/29531/2025	STATE OF ODISHA BAURI DAS @ RAMA CHANDRA DAS VS	JAYANTA KUMAR MAJHI VS	// BASTA /333 /2025 ()	
309	D-ABLAPL/29532/2025	STATE OF ODISHA SAHADEV DAS VS	JAYANTA KUMAR MAJHI VS	// / /0 ()	
310	D-ABLAPL/29533/2025	STATE OF ODISHA SHIBU SAHOO VS	CHIRANJIB ROUT VS	// KANIHA /313 /2025 ()	
311	D-ABLAPL/29534/2025 ABLAPL/11303/2025	STATE OF ODISHA TRINATH BISOI VS	AMIT KUMAR SAHU VS	// KOTPAD /146 /2025 ()	
312	D-ABLAPL/29535/2025	STATE OF ODISHA RAGHU CHANDAN @ RAGHU RAJ CHANDAN VS	RAJESH KUMAR TRIPATHY VS	// TITILAGARH /291 /2025 ()	
313	D-ABLAPL/29540/2025	STATE OF ODISHA MANAS RANJAN DASH VS	BIJAYA KUMAR RAGADA VS	// CHANDAKA P.S. /285 /2025 ()	
314	D-ABLAPL/29542/2025	STATE OF ODISHA RAJU MAHANANDA VS	BIJAYA KUMAR RAGADA VS	// JAMANKIRA /143 /2025 ()	
315	D-ABLAPL/29543/2025	STATE OF ODISHA RAJIB LOCHAN PANDA VS	ARUNA KUMAR NAYAK VS	// SORO /725 /2025 ()	AOR20220001266C202500015
316	D-ABLAPL/29551/2025	STATE OF ODISHA AKASH KUMAR RAY @ ASHU VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /452 /2025 ()	
317	D-ABLAPL/29556/2025	STATE OF ODISHA RAMESH MAJHI VS	SK. ZAFARULLA VS	// MACHHKUND /47 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/29560/2025	ALOK MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /153 /2025 () //	
319	D-ABLAPL/29561/2025	LAKHINDRA BHUTIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KISINDA /63 /2025 () //	
320	D-ABLAPL/29562/2025	BIMAL BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /274 /2025 () //	
321	D-ABLAPL/29566/2025	JAGAN @ SANTOSH SAMAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CHOUDWAR /553 /2025 () //	
322	D-ABLAPL/29568/2025	GOVINDA @ GURUDEB PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHAULIAGANJA /492 /2025 () //	AOD20240000490C202500020
323	D-ABLAPL/29569/2025	SHRABANA BEHERA @ NAIK VS STATE OF ODISHA	PRATAP KUMAR NAIK VS	ANGUL SADAR PS /520 /2024 () //	AOD20230000671C202500005
324	D-ABLAPL/29571/2025	BHABAGRAHI SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	/ /0 () //	
325	D-ABLAPL/29574/2025	HEMANTA KUMAR KHATEI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	CAPITAL P.S. /526 /2025 () //	
326	D-ABLAPL/29576/2025	LUKESWAR UPADHYAYA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	KHETRARAJPUR /237 /2025 () //	AOR20220002350C202500020
327	D-ABLAPL/29582/2025	CHANDAN KUMAR JENA VS STATE OF ODISHA	LAXMIDHAR DASH VS	BALIAPAL /246 /2025 () //	AOR20220001207C202500109
328	D-ABLAPL/29583/2025	RAMAKANTA MISHRA @ RANJAN MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	R.UDAYAGIRI /47 /2025 () //	
329	D-ABLAPL/29585/2025	BIPLAB KUMAR NAYAK @ BIPLAB NAYAK	SATYA JEET ROUT	KHAIRA /230 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/29588/2025	BABULA @ DILIP KUMAR MOHANTY	SUDHANSU PRASAD MAHAPATRA	KUMBHARAPARA /328 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/29592/2025	BASANTI BHUYAN @ SAHOO	ROHIT RANJAN RAY	BALIPATNA /325 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/29595/2025	BASU @ BASUDEV BEHERA	SMRUTI RANJAN ROUT	MALGODOWN /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/29596/2025	NAMA @ RAM NARAYAN BHOI	KULDEEP MOHANTY	BARGARH RURAL /171 /2025	AOD20240000012C202500213
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/29601/2025	VISHAL KUMAR YADAV	AMLAN SHAKTI PAUL	DHAULI PS /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/29602/2025	CHINMAYA SWAIN	AMITAV TRIPATHY	RAMPUR (SONEPUR) /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/29603/2025	RAJKISHORE JENA	PRASANT KUMAR BARIK	BHADRAK RURAL /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/29611/2025	ARABINDA PANDA	MITHUN DAS	TITILAGARH /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :20/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/29496/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	61/2025
2	D-CRP/39489/2025 CRP/ /	BHARAT BHUSAN NEGI MP	BUDHIRAM DAS	75/2025
3	D-STREV/39469/2025 STREV/ /	M/S. RITIKA ENGINEERS, SUNDARGARH MP	BHABANI PRASAD MOHANTY	88/2025
4	D-STREV/39549/2025 STREV/ /	AUM HEAVY PACKERS PVT. LTD., SUNDARGARH MP	ARGARIK KURMY	89/2025
5	D-STREV/39549/2025 STREV/ /	AUM HEAVY PACKERS PVT. LTD., SUNDARGARH MP	ARGARIK KURMY	90/2025
6	D-STREV/39549/2025 STREV/ /	AUM HEAVY PACKERS PVT. LTD., SUNDARGARH MP	ARGARIK KURMY	91/2025
7	D-OTAPL/39584/2025 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE, CUTTACK MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA	142/2025
8	D-OTAPL/39603/2025 OTAPL/ /	COMMNR. OF CENTRAL EXCISE, CUSTOMS MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA (STANDING COUNSEL)	143/2025
9	D-OTAPL/39603/2025 OTAPL/ /	COMMNR. OF CENTRAL EXCISE, CUSTOMS MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA (STANDING COUNSEL)	144/2025
10	D-OTAPL/39610/2025 OTAPL/ /	COMMNR. OF CENTRAL EXCISE, CUSTOMS MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA (STANDING COUNSEL)	145/2025
11	D-OTAPL/39610/2025 OTAPL/ /	COMMNR. OF CENTRAL EXCISE, CUSTOMS MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA (STANDING COUNSEL)	146/2025
12	D-OTAPL/39611/2025 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE, CUTTACK MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA	147/2025
13	D-OTAPL/39611/2025 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE, CUTTACK MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA	148/2025
14	D-OTAPL/39612/2025 OTAPL/ /	COMMNR. OF CENTRAL EXCISE, CUSTOMS MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA (STANDING COUNSEL)	149/2025
15	D-OTAPL/39612/2025 OTAPL/ /	COMMNR. OF CENTRAL EXCISE, CUSTOMS MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA (STANDING COUNSEL)	150/2025
16	D-OTAPL/39614/2025 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE, CUTTACK MP	BISOMAS/ANDASHERP/RCIS/TAX, ROURKELA	151/2025
17	D-LAA/39420/2025 LAA/ /	KUNIDEI MALI MP	DHANANJAYA MUND	197/2025
18	D-LAA/39420/2025 LAA/ /	KUNIDEI MALI MP	DHANANJAYA MUND	198/2025
19	D-CRLMP/29572/2025 CRLMP/ /	ASHOK KUMAR JENA MP	AMITAV TRIPATHY	208/2025
20	D-SA/57/1996 SA/57/1996	SARAT MP		263/2025
21	D-SA/57/1996 SA/57/1996	SARAT MP		264/2025
22	D-SA/57/1996 SA/57/1996	SARAT MP		265/2025
23	D-SA/57/1996 SA/57/1996	SARAT MP		266/2025
24	D-SA/57/1996 SA/57/1996	SARAT MP		267/2025
25	D-SA/57/1996 SA/57/1996	SARAT MP		268/2025
26	D-JCRLA/43/2014	PRAMOD DHURUA	MR.SOUMENDRA PATNAIK	

	JCRLA/43/2014	MP		281/2025
27	D-JCRLA/31/2014	PRAFULLA SANTRA@BANC	DIBYARANJAN BEHERA	
	JCRLA/31/2014	MP		282/2025
28	D-JCRLA/43/2014	PRAMOD DHARUA	MR.SOUMENDRA PATTNAIK	
	JCRLA/43/2014	MP		283/2025
29	D-JCRLA/11/2013	MOHESWAR NAIK	M/S.PADMAJA PATNAIK	
	JCRLA/11/2013	MP		284/2025
30	D-JCRLA/39/2013	SARAT GOUDA@GAHIR	P.P.K. PANDIT, ANUPAMA BEHERA	
	JCRLA/39/2013	MP		285/2025
31	D-JCRLA/39/2013	SARAT GOUDA@GAHIR	P.P.K. PANDIT, ANUPAMA BEHERA	
	JCRLA/39/2013	MP		286/2025
32	D-RVWPET/39401/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		382/2025
33	D-RVWPET/39401/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		383/2025
34	D-RVWPET/39401/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		384/2025
35	D-RPFAM/37301/2025	PRABIR KUMAR PALEI	LALITENDU BHUYAN	
	RPFAM/ /	MP		438/2025
36	D-RPFAM/39502/2025	SUSANTA KUMAR BEHERA	NARAYAN PRASAD PARIJA	
	RPFAM/ /	MP		439/2025
37	D-RPFAM/39502/2025	SUSANTA KUMAR BEHERA	NARAYAN PRASAD PARIJA	
	RPFAM/ /	MP		440/2025
38	D-CMAPL/38585/2025	SANGRAM KESHARI PRADHAN	ADV.	
	CMAPL/ /	MP		504/2025
39	D-CMAPL/558/2023	TAPASWINI SARANGI	ADV.	
	CMAPL/558/2023	MP		505/2025
40	D-MATA/37512/2025	SHREYA MISHRA	NIRANJAN LENKA	
	MATA/ /	MP		531/2025
41	D-FAO/34438/2025	THE MANAGER, LEGAL M/S RELIANCE GENERAL INSURANCE CO.LTD.,MUMBAI		
	FAO/406/2025	MP		846/2025
42	D-FAO/32785/2025	GAGAN CHANDRA JENA	DURGESH NARAYAN RATH	
	FAO/ /	MP		847/2025
43	D-FAO/39583/2025	BIBHUTI BHUSAN SAHU	DEBASISH PATNAIK	
	FAO/ /	MP		848/2025
44	D-BLAPL/5153/2025	RAJESH PANDA	BISHNU PRASAD PRADHAN	
	BLAPL/2047/2025	MP		974/2025
45	D-BLAPL/11328/2025	SANJAY KU. PARIDA @ SILU @ SANJAY PARIJAN SHAKTI PAUL		
	BLAPL/4119/2025	MP		975/2025
46	D-BLAPL/13389/2025	SANJILI PRADHAN	SAMVIT MOHANTY	
	BLAPL/4794/2025	MP		976/2025
47	D-BLAPL/23263/2025	RISHIBA KARMI @ RISHIBH KARMI	SK. ZAFARULLA	
	BLAPL/8623/2025	MP		977/2025
48	D-BLAPL/24397/2025	GANESWAR BHOI		
	BLAPL/8531/2025	MP		978/2025
49	D-CRLREV/28191/2025	MANDAKINI NAHAK	JYOTIKANT MOHAPATRA	
	CRLREV/ /	MP		1057/2025
50	D-CRLREV/29290/2025	SUDEI MAHAPATRA @ SUDHAKAR MAHAPATRA	ABHIRAJ PRADHAN	
	CRLREV/ /	MP		1058/2025
51	D-CRLREV/25750/2025	SAURAV RAIGURU	GOUTAM KUMAR ACHARYA(SR. ADV.)	
	CRLREV/ /	MP		1059/2025
52	D-CRLREV/29587/2025	PRIYARANJAN BARAL	DEEPAK RANJAN PARIDA	
	CRLREV/ /	MP		1060/2025
53	D-CRLREV/29557/2025	SIDHANTA @ ARJUNA PARIHHA	ASHOK DAS	
	CRLREV/ /	MP		1061/2025
54	D-RSA/235/2014	GIRIBALA PRADHAN andOR		
	RSA/235/2014	MP		1371/2025
55	D-RSA/6412/2025	INJA CHAKRAVARTY	P. V. BALAKRISHNA	
	RSA/114/2025	MP		1372/2025
56	D-RSA/19525/2025	SNEHALATA BEHERA	AMIT PRASAD BOSE	
	RSA/246/2025	MP		1373/2025
57	D-RSA/39508/2025	JOGENDRA BEHERA	SANJEEV UDGATA	
	RSA/ /	MP		1374/2025

58	D-CMP/39455/2025 CMP/ /	GOPAL PATEL MP	PABITRA KUMAR NAYAK	1582/2025
59	D-CMP/39478/2025 CMP/ /	DURYODHAN BEHERA MP	BIREN SANKAR TRIPATHY	1583/2025
60	D-CMP/39485/2025 CMP/ /	GOURAHARI NAHAK MP	SUBHRANSU BHUSAN MOHANTY	1584/2025
61	D-CMP/39513/2025 CMP/ /	MALLIK FAYAZUDDIN @ JOGI MP	TUSAR KUMAR MISHRA	1585/2025
62	D-CMP/39519/2025 CMP/ /	PREMALATA KHUNTIA @ PRAMILA KHUNTI MP	TUSAR KUMAR MISHRA	1586/2025
63	D-CMP/32900/2025 CMP/1285/2025	BIJAYA KUMAR SAHOO MP	M/s. SANTANU KUMAR SARANGI ( Sr. Adv.)	1587/2025
64	D-ABLAPL/24464/2025 ABLAPL/9613/2025	SONU PRADHAN MP		1761/2025
65	D-ABLAPL/25268/2025 ABLAPL/9870/2025	CHANDRAKANTI GIRI MP		1762/2025
66	D-ABLAPL/8684/2023 ABLAPL/8684/2023	PRASANNA THATOI @ BAPI MP	PRASANTA KUMAR ROUSTRAY	1763/2025
67	D-ABLAPL/7024/2024 ABLAPL/2630/2024	RABINDRA PANIGRAHI MP		1764/2025
68	D-ABLAPL/20551/2025 ABLAPL/8229/2025	BAPINATH ROUT MP		1765/2025
69	D-ABLAPL/9463/2025 ABLAPL/3613/2025	MANAS PALLEI MP		1766/2025
70	D-ABLAPL/21107/2025 ABLAPL/8355/2025	DEBA KHILLA @ KHILLO MP		1767/2025
71	D-MACA/39396/2025 MACA/ /	NAKULA MAJHI @ BABU MP	AMIYA KUMAR MOHANTY	2304/2025
72	D-MACA/35187/2025 MACA/ /	BINODINI PRADHAN MP	AMIYA KUMAR MOHANTY	2305/2025
73	D-MACA/35187/2025 MACA/ /	BINODINI PRADHAN MP	AMIYA KUMAR MOHANTY	2306/2025
74	D-MACA/39474/2025 MACA/ /	SANJUKTA SWAIN MP	BISWAJIT MOHANTY	2307/2025
75	D-CRLA/29974/2024 CRLA/1008/2024	DALABEHERA SABITA DORA@D.SABITA DORA MP	SORABHAGYA KUMAR DASH	2611/2025
76	D-CRLA/29524/2025 CRLA/ /	SURYA RANJAN RANA MP	TRILOCHAN NANDA	2612/2025
77	D-CRLA/29524/2025 CRLA/ /	SURYA RANJAN RANA MP	TRILOCHAN NANDA	2613/2025
78	D-CRLA/29271/2025 CRLA/ /	ABHIJIT SINGH MP	SUSANTA KUMAR NAYAK	2614/2025
79	D-CRLA/26879/2025 CRLA/1046/2025	GOURISHANKAR BEHERA@TABLU@GOURAB MP	RABINDRA NATH PRUSTY	2615/2025
80	D-CRLA/29550/2025 CRLA/ /	DOLAMANI BARIHA MP	GOKULANANDA SAHU	2616/2025
81	D-CRLA/29550/2025 CRLA/ /	DOLAMANI BARIHA MP	GOKULANANDA SAHU	2617/2025
82	D-CRLA/8101/2025 CRLA/358/2025	AKSHYA@BHARAT DAS MP	MANAS KUMAR CHAND	2618/2025
83	D-CRLA/12128/2025 CRLA/496/2025	SWAGAT KUMAR SAHOO MP	MANAS KUMAR CHAND	2619/2025
84	D-CRLA/3509/2025 CRLA/173/2025	PRASANA NAIK@PINTU NAIK MP	MANAS KUMAR CHAND	2620/2025
85	D-CRLA/2449/2025 CRLA/142/2025	MOHASIN KADRI MP	MANAS KUMAR CHAND	2621/2025
86	D-CRLMC/29508/2025 CRLMC/ /	BASANTA KUMAR MAHAPATRA @ BASANT MP	KUNISHAWATI RAUL	2707/2025
87	D-CRLMC/29513/2025 CRLMC/ /	MAHESWAR SAHU MP	RAJESH KUMAR MAHAPATRA	2708/2025
88	D-CRLMC/29518/2025 CRLMC/ /	BASANTA KUMAR MAHAPATRA@BASANT MP	KULANSHARAT RAUL	2709/2025
89	D-CRLMC/29525/2025	JITU@JITENDRA BISOI	SOUMYAJYOTI BISWAL	

	CRLMC/3882/2025	MP		2710/2025
90	D-CRLMC/29525/2025	JITU@JITENDRA BISOI	SOUMYAJYOTI BISWAL	
	CRLMC/3882/2025	MP		2711/2025
91	D-CRLMC/29536/2025	LALA ASWINI PRASAD RAY	SUDHANSU SEKHAR JENA	
	CRLMC/ /	MP		2712/2025
92	D-CRLMC/28240/2025	KISHORE CHANDRA SAHU@SRIDHAR@KISHOR		
	CRLMC/3729/2025	MP		2713/2025
93	D-CRLMC/27503/2025	RABINDRA TARAI	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		2714/2025
94	D-CRLMC/29552/2025	PRABHU PRASAD SETHI	LAXMINARAYAN RAYATSINGH	
	CRLMC/ /	MP		2715/2025
95	D-CRLMC/29558/2025	GOPAL GUPTA	SATYASHREE MOHANTY	
	CRLMC/ /	MP		2716/2025
96	D-CRLMC/26988/2025	GAGAN KUMAR PADHI@PADHY		
	CRLMC/3563/2025	MP		2717/2025
97	D-CRLMC/29565/2025	ASHOK KUMAR SENAPATI	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2718/2025
98	D-CRLMC/29579/2025	BASANTA NAIK	GIRIJA SANKAR NAYAK	
	CRLMC/ /	MP		2719/2025
99	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3970/2025
100	D-WA/39398/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3971/2025
101	D-WA/39398/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3972/2025
102	D-WA/39399/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3973/2025
103	D-WA/39399/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3974/2025
104	D-WA/39400/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3975/2025
105	D-WA/39400/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3976/2025
106	D-WA/39472/2025	COMMANDANT GENERAL OF HOME GUARD	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3977/2025
107	D-WA/39472/2025	COMMANDANT GENERAL OF HOME GUARD	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3978/2025
108	D-WA/2384/2023	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/2384/2023	MP		3979/2025
109	D-WA/39493/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3980/2025
110	D-WA/39493/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3981/2025
111	D-WA/39505/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3982/2025
112	D-WA/39505/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3983/2025
113	D-WA/39507/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3984/2025
114	D-WA/39507/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3985/2025
115	D-WA/39525/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3986/2025
116	D-WA/39525/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3987/2025
117	D-WP(C)/39395/2025	KUMAR PRATIK	DHANANJAYA MUND	
	WP(C)/ /	MP		17090/2025
118	D-WP(C)/39397/2025	PREM CHAND AGARWAL	M. MALLESWARAM	
	WP(C)/ /	MP		17091/2025
119	D-WP(C)/39403/2025	SIDHU CHARAN SINGH	ADYASIDHI MISHRA	
	WP(C)/27044/2025	MP		17092/2025
120	D-WP(C)/39402/2025	LOPAMUDRA MAHILA MAHASANGHA, RANPUR	ADYASIDHI MISHRA	
	WP(C)/27040/2025	MP		17093/2025

121	D-WP(C)/39404/2025 WP(C)/ /	BEHEDA GPLF, NABARANGPUR MP	BISWARANJAN MAHARATHA	17094/2025
122	D-WP(C)/39405/2025 WP(C)/ /	RAJPUR G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17095/2025
123	D-WP(C)/39406/2025 WP(C)/ /	ARDA PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17096/2025
124	D-WP(C)/39408/2025 WP(C)/ /	KARAGAM G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17097/2025
125	D-WP(C)/39407/2025 WP(C)/ /	JAMARANDA GPLF, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17098/2025
126	D-WP(C)/39409/2025 WP(C)/ /	GRAMA PANCHAYAT STARIA SANGHA, KANDAMUKELAN, NABARANGUDA MP	BISWARANJAN MAHARATHA	17099/2025
127	D-WP(C)/39410/2025 WP(C)/ /	KIRMIRA PANCHAYAT STARIA SANGHA, BISSWARANJAN MP	BISWARANJAN MAHARATHA	17100/2025
128	D-WP(C)/39411/2025 WP(C)/ /	BENORA G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17101/2025
129	D-WP(C)/12592/2010 WP(C)/12592/2010	SATYA N.SAHU and ORS. MP		17102/2025
130	D-WP(C)/39412/2025 WP(C)/ /	GOUDAPANPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17103/2025
131	D-WP(C)/39413/2025 WP(C)/ /	MURTUM G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17104/2025
132	D-WP(C)/39414/2025 WP(C)/ /	BADAKUMARI GPLF, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17105/2025
133	D-WP(C)/39415/2025 WP(C)/ /	PANCHAGAON G.P.L.F, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17106/2025
134	D-WP(C)/39416/2025 WP(C)/ /	NEHURA GPLF, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17107/2025
135	D-WP(C)/39417/2025 WP(C)/ /	JHARMUNDA PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17108/2025
136	D-WP(C)/39418/2025 WP(C)/ /	BANDHAPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17109/2025
137	D-WP(C)/39419/2025 WP(C)/ /	HIRAPUR GPLF, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17110/2025
138	D-WP(C)/12592/2010 WP(C)/12592/2010	SATYA N.SAHU and ORS. MP	PRASANNA KUMAR MISHRA	17111/2025
139	D-WP(C)/39421/2025 WP(C)/ /	BHIMAJOR PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17112/2025
140	D-WP(C)/39423/2025 WP(C)/ /	NAXAPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17113/2025
141	D-WP(C)/11326/2025 WP(C)/8354/2025	DR. SUCHISMITA TRIPATHY MP	SWAPNIL ROY	17114/2025
142	D-WP(C)/3402/2025 WP(C)/3711/2025	RAKOTI PRATYUSHA MP	M/S SARITA PANDA, S. YADAV, B. CHOUDHURY, A. SARANGLI, MANA	17116/2025
143	D-WP(C)/39425/2025 WP(C)/ /	KOLABIRA GRAMA PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17117/2025
144	D-WP(C)/39429/2025 WP(C)/ /	KUNILATA SAHOO MP	NIRA SUNDAR PANDA	17118/2025
145	D-WP(C)/39431/2025 WP(C)/ /	DALGAON G.P.L.F., JHARSUGUDA MP	BISWARANJAN MAHARATHA	17119/2025
146	D-WP(C)/39432/2025 WP(C)/ /	BANKULI GRAMA PANCHAYAT STARIA SANGHA, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17120/2025
147	D-WP(C)/39434/2025 WP(C)/ /	PANCHAYAT STARIA SANGHA, REMATA, BISSWARANJAN MP	BISWARANJAN MAHARATHA	17121/2025
148	D-WP(C)/39436/2025 WP(C)/ /	TARAGAON GRAMA PANCHAYAT STARIA SANGHA, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17122/2025
149	D-WP(C)/39437/2025 WP(C)/ /	SULAHY PANCHAYAT STARIA SANGHA, JHARSUGUDA MP	BISWARANJAN MAHARATHA	17123/2025
150	D-WP(C)/39440/2025 WP(C)/ /	BINCHILI GRAMA PANCHAYAT STARIA SANGHA, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17124/2025
151	D-WP(C)/39441/2025 WP(C)/ /	MAA SIDHESWARI MAHILA SANGHA, NUSBAADGATA, PROUTRAY MP		17125/2025
152	D-WP(C)/39442/2025	BIJAYA NANDA BISWAL	SAROJ KUMAR DASH	

	WP(C)/ /	MP		17126/2025
153	D-WP(C)/39443/2025	KULIHAMAL G.P.L.F., JHARSUGUDA	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		17127/2025
154	D-WP(C)/39439/2025	KUSAPADA GRAM PANCHAYAT LEVEL FEDERATION	SUBRANIL KUMAR DALAI	
	WP(C)/ /	MP		17128/2025
155	D-WP(C)/39444/2025	DHIRENDRA KUMAR PRADHAN	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		17129/2025
156	D-WP(C)/39445/2025	MAA BASUNDHARA MAHASANGHA, KALASUBHINDUTTA ROUTRAY		
	WP(C)/ /	MP		17130/2025
157	D-WP(C)/39364/2025	PANCHAYAT STHARIYA SANGHA, KHAMRIBHADRA, BANSINGO		
	WP(C)/ /	MP		17131/2025
158	D-WP(C)/39360/2025	CHAKRADHARPUR PANCHAYAT MAHASABADHATHUR		
	WP(C)/ /	MP		17132/2025
159	D-WP(C)/39448/2025	NARAD PRASAD SAHU	SOUMYA RANJAN PATI	
	WP(C)/ /	MP		17133/2025
160	D-WP(C)/39449/2025	KHUDIA MAHAKUL	SMITA RANJAN PATNAIK	
	WP(C)/ /	MP		17134/2025
161	D-WP(C)/34552/2025	M/S. MAA THAJURANI INDANE GRAMIN WIPANOR, MAKURISHRIN		
	WP(C)/24405/2025	MP		17135/2025
162	D-WP(C)/32078/2025	ASHOK KUMAR JENA		
	WP(C)/22448/2025	MP		17136/2025
163	D-WP(C)/39452/2025	SANTOSH KUMAR MISHRA	ASIT KUMAR DASH	
	WP(C)/ /	MP		17137/2025
164	D-WP(C)/33205/2025	SATRUGHAN @ SATRUGHNA NAYAK	MANAS RANJAN DHAL	
	WP(C)/23436/2025	MP		17138/2025
165	D-WP(C)/32084/2025	BHIM BAHADUR GURUNG		
	WP(C)/22445/2025	MP		17139/2025
166	D-WP(C)/39457/2025	M/S. KALINGA COMBINES PVT.LTD., BBSISIDHARTH SHANKAR PADHY		
	WP(C)/ /	MP		17140/2025
167	D-WP(C)/31992/2025	BAL BAHADUR THAPA		
	WP(C)/22482/2025	MP		17141/2025
168	D-WP(C)/14177/2025	KANCHANMALA MUND	NITYANANDA BEHURIA	
	WP(C)/11124/2025	MP		17142/2025
169	D-WP(C)/32082/2025	SUNIL GURUNG	M/S MOHIT KUMAR PATI,MANAS PATI,S.KAR,S.S.PATI	
	WP(C)/22505/2025	MP		17143/2025
170	D-WP(C)/39471/2025	M/S MAA TARA TARINI STEELS, GANJAMMANAS RANJAN DHAL		
	WP(C)/ /	MP		17144/2025
171	D-WP(C)/32079/2025	ANIL KUMAR PRADHAN	M/S MOHIT KUMAR PATI,MANAS PATI,S.KAR,S.S.PATI	
	WP(C)/22502/2025	MP		17145/2025
172	D-WP(C)/39473/2025	DEEPAK KUMAR SAHOO	KIRAN KUMAR PATEL	
	WP(C)/ /	MP		17146/2025
173	D-WP(C)/32083/2025	REWATI RAMAN NEUPANE	M/S MOHIT KUMAR PATI,MANAS PATI,S.KAR,S.S.PATI	
	WP(C)/22512/2025	MP		17147/2025
174	D-WP(C)/34405/2025	SARPANCH, ADA GRAM PANCHAYAT, BALASORE		
	WP(C)/24249/2025	MP		17148/2025
175	D-WP(C)/9959/2013	SAHANAWAZ KHAN	M/S.S.P.MISRA	
	WP(C)/9959/2013	MP		17149/2025
176	D-WP(C)/35420/2020	CHINMAYEE PATNAIK	KRISHNA CHANDRA SAHU	
	WP(C)/35420/2020	MP		17150/2025
177	D-WP(C)/39490/2025	DR.DEBENDRA NARAYAN PATRI	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		17151/2025
178	D-WP(C)/39492/2025	NIRAKAR DEHURY	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		17152/2025
179	D-WP(C)/39494/2025	BIRAJA PRASAD MOHANTY	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		17153/2025
180	D-WP(C)/39499/2025	RABINARAYAN KHILAR	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		17154/2025
181	D-WP(C)/39498/2025	BALANGA GRAM PANCHAYAT LEVEL FEDERATION	DEBENDRA KUMAR PATRA, BALASORE	
	WP(C)/ /	MP		17155/2025
182	D-WP(C)/39495/2025	NADIGAON GRAM PANCHAYAT LEVEL FEDERATION	DEBENDRA KUMAR PATRA, BALASORE	
	WP(C)/ /	MP		17156/2025
183	D-WP(C)/39496/2025	UNION OF INDIA	KAIBALYA PANDA	
	WP(C)/ /	MP		17157/2025

184	D-WP(C)/39484/2025 WP(C)/ /	M/S V S AGROTECH MP	SUMIT KUMAR MOHANTY	17158/2025
185	D-WP(C)/39504/2025 WP(C)/ /	SINGAKHUNTA GRAM PANCHAYT LEVEL MP	FEDERATION MOHAPATRA (2) BALASORE	17159/2025
186	D-WP(C)/39509/2025 WP(C)/ /	BINOD BIHARI PANDA MP	SUBHRANSU BHUSAN MOHANTY	17160/2025
187	D-WP(C)/39510/2025 WP(C)/ /	SAJANPUR PANCHAYAT STARIYA SANGHA MP	FEDERATION MOHAPATRA BALASORE	17161/2025
188	D-WP(C)/27132/2025 WP(C)/20006/2025	BIGYAN MIHIR ROUT MP	DEBASNAN DAS	17162/2025
189	D-WP(C)/39512/2025 WP(C)/ /	KEDARPUR PANCHAYAT STARYA SANGHA MP	FEDERATION MOHAPATRA (2) BALASORE	17163/2025
190	D-WP(C)/35785/2025 WP(C)/ /	PRIYABRATA AMIYA RANJAN MOHANTY MP	BHAGABAN BEHERA	17164/2025
191	D-WP(C)/39514/2025 WP(C)/ /	BALIPOKHARI GRAM PANCHAYAT LEVEL MP	FEDERATION MOHAPATRA BALASORE	17165/2025
192	D-WP(C)/39516/2025 WP(C)/ /	NISCHINTAPUR PANCHAYAT LEVEL FEDERATION MP	MOHAPATRA BALASORE	17166/2025
193	D-WP(C)/39520/2025 WP(C)/ /	LUKAPADA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17167/2025
194	D-WP(C)/39521/2025 WP(C)/ /	PATULI GRAM PANCHAYAT LEVEL FEDERATION MP	MOHAPATRA BALASORE	17168/2025
195	D-WP(C)/39522/2025 WP(C)/ /	MANIPUR PANCHAYAT LEVEL FEDERATION MP	MOHAPATRA (2) BALASORE	17169/2025
196	D-WP(C)/39524/2025 WP(C)/ /	BISHNUPUR GRAM PANCHAYAT LEVEL FEDERATION MP	MOHAPATRA BALASORE	17170/2025
197	D-WP(C)/39526/2025 WP(C)/ /	BAHALPADAR GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17171/2025
198	D-WP(C)/39488/2025 WP(C)/ /	SREE METALIKS LIMITED MP	KSHIROD KUMAR SAHOO	17172/2025
199	D-WP(C)/45166/2024 WP(C)/27851/2024	NIRANJAN MUDULI MP	UMESH CHANDRA BEHURA	17173/2025
200	D-WP(C)/39529/2025 WP(C)/ /	BUBEL GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANTA KUMAR MISHRA	17174/2025
201	D-WP(C)/39528/2025 WP(C)/ /	KABIRAJ PRADHAN MP	KSHIROD KUMAR ROUT	17175/2025
202	D-WP(C)/39530/2025 WP(C)/ /	BILEISARDA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17176/2025
203	D-WP(C)/39533/2025 WP(C)/ /	PIPIRDA GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANTA KUMAR MISHRA	17177/2025
204	D-WP(C)/39535/2025 WP(C)/ /	SAUNTAPUR GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17178/2025
205	D-WP(C)/35426/2025 WP(C)/24673/2025	NARAYAN MANGARAJ MP	ASISH KUMAR RAY	17179/2025
206	D-WP(C)/39537/2025 WP(C)/ /	BHALER GRAM PANCHAYAT STARIYA SANGHA MP	DR. PRASANTA KUMAR MISHRA	17180/2025
207	D-WP(C)/39536/2025 WP(C)/ /	GOPINATHPUR PANCHAYAT LEVEL FEDERATION MP	MOHAPATRA BALASORE	17181/2025
208	D-WP(C)/39538/2025 WP(C)/ /	BAIRASAR GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17182/2025
209	D-WP(C)/39546/2025 WP(C)/ /	ANKRIAPADAR GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17183/2025
210	D-WP(C)/39547/2025 WP(C)/ /	SANJAY MISHRA MP	PRABIR KUMAR PRADHAN	17184/2025
211	D-WP(C)/39548/2025 WP(C)/ /	AINLASARI GRAM PANCHAYT STARIYA SANGHA MP	DR. PRASANTA KUMAR MISHRA	17185/2025
212	D-WP(C)/39551/2025 WP(C)/ /	MAHULPADA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	17186/2025
213	D-WP(C)/39550/2025 WP(C)/ /	M/S J.K.PAPER LTD, RAYAGADA MP	NITISH KUMAR MISHRA	17187/2025
214	D-WP(C)/39567/2025 WP(C)/ /	JYOTIRMA YEE BLOCK FEDERATION, BHADRAK MP	DR. PRASANTA KUMAR MISHRA	17188/2025
215	D-WP(C)/39568/2025	SURAKHA-17 PANCHAYAT STARIYA MAHAPATRA MP	DR. PRASANTA KUMAR MISHRA	NIMAPADA, PURI

	WP(C)/ /	MP		17189/2025
216	D-WP(C)/39576/2025	MAHIMUNDA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17190/2025
217	D-WP(C)/39563/2025	CHANDAKA GRAM PANCHAYAT STARIYA	RESHU CHANDRA JENA	
	WP(C)/ /	MP		17191/2025
218	D-WP(C)/39585/2025	MALAMUNDA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17192/2025
219	D-WP(C)/39586/2025	BINAPANI MAHILA SAKTI SANGHATHANA	SAROK KUMAR PADHI	
	WP(C)/ /	MP		17193/2025
220	D-WP(C)/39588/2025	BARATPUT GRAM PANCHAYAT STRIYA	SAROK KUMAR MISHRA	
	WP(C)/ /	MP		17194/2025
221	D-WP(C)/39590/2025	DIKSHIT KUMAR ROUT	SOHAN MISHRA	
	WP(C)/ /	MP		17195/2025
222	D-WP(C)/39591/2025	KHALIAPALI GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17196/2025
223	D-WP(C)/39593/2025	ATGAON GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17197/2025
224	D-WP(C)/39594/2025	MANORANJAN MALLIK	SOHAN MISHRA	
	WP(C)/ /	MP		17198/2025
225	D-WP(C)/39595/2025	DURGAPALI GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17199/2025
226	D-WP(C)/39597/2025	HARE KRUSHNA BISOI	SOHAN MISHRA	
	WP(C)/ /	MP		17200/2025
227	D-WP(C)/39598/2025	TUSHAR RANJAN SAHU	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		17201/2025
228	D-WP(C)/39600/2025	CHHATAMAKHANA GRAM PANCHAYAT	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17202/2025
229	D-WP(C)/39602/2025	ARAVINDA BEHERA	SOHAN MISHRA	
	WP(C)/ /	MP		17203/2025
230	D-WP(C)/39601/2025	PUINTALA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17204/2025
231	D-WP(C)/39607/2025	KISHOR KUMAR SAHU	SOHAN MISHRA	
	WP(C)/ /	MP		17205/2025
232	D-WP(C)/39608/2025	HEMSAGAR ROHIDAS	RANJIT SAMAL	
	WP(C)/ /	MP		17206/2025
233	D-WP(C)/39613/2025	GAINTALA GRAM PANCHAYAT STARIYA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		17207/2025